NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 202/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: M/s. Esteem Equitrades Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Ajay AmirThorat

Practicis company secretary

ORDER

CSA 200/230-232/NCLT/MB/MAH/2017

CSA 201/230-232/NCLT/MB/MAH/2017

CSA 202/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 13.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)